

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 948/(MAH)/2017
CA No.

CORAM:


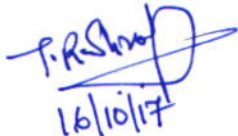
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: Leo Coutinho and others
V/s.
Rockford Structures Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
28	Mr. Vikas Bane	Advocate for Petitioner Applicant	 16/10/17
29	Tarun R. Shroff	Advocate for Respondent	 16/10/17

COMMON ORDER

T.C.P. No. 948/I&BC/NCLT/MB/MAH/2017

T.C.P. No. 949/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. For want of time adjourned to **21.11.2017**.

SD/-

Bhaskara Pantula Mohan
Member (Judicial)
16.10.2017

SD/-

M.K. Shrawat
Member (Judicial)